CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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Miscellaneous Application No.200/00655/2018

(in OA 200/00233/2018)

Jabalpur, this Wednesday, the 04th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Union of India, through its Secretary Ministry of Defence Defence Production South Block, New Delhi 110001
- 2. Director General/ChairmanOrdnance Factory Board10-S.K. Bose Road Kolkata 700001
- 3. Sr. General Manager, Ordnance Factory Khmaria, Jabalpur 482005 (M.P.)

-Applicants

(By Advocate –**Shri D.S. Baghel**)

Versus

Shri Vishnu Prasad Thakur S/o Late Lakshman Singh, Ex. Durwan 265, Jawahar Nagar in front of Sai Mandir Adhartal, Jabalpur 482001 (M.P.)

- Respondent

ORDER (Oral)

By Navin Tandon, AM:-

This Misc. Application has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 19.03.2018 passed by this Tribunal in O.A. No.200/00233/2018.

- 2. In view of the averments made in Para 3 and 4 of the Misc. Application, additional two months' time is granted to applicants to comply the order dated 19.03.2018.
- **3.** Accordingly, M.A. is disposed of.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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